NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/173/2016

NAME OF THE PETITIONER(S)

: Raja Raja Varma Purushothaman

NAME OF THE RESPONDENT(S)

: M/s WW Shipping Agencies Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. N. P. VIIAy KumAR Could for Politzoner

2 Karthik Ront-Toh. Comset for. Jon S. Romasula amer Respondent. 2 12550 i atex

1-2 4-7,

ORDER

Counsel for Petitioner present. Counsel for R1, R2, R4 to R7 present, no representation on behalf of R3. Both the Counsels prayed for time. At request, the matter is adjourned. Put up on 02.03.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

MS